

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 154/AT/2024

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of usage charges for 1000 MW Solar Photovoltaic (PV) Power Station connected to the Inter-State Transmission System and selected through competitive bidding process under Central Power Sector Undertaking Scheme Phase-II dated 05.03.2019 as per the Standard Bidding Guidelines of MoP dated 03.08.2017.
- Date of Hearing : **8.5.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri. P. K. Singh, Member
- Petitioner : NHPC Limited (NHPC)
- Respondents : Indian Renewable Energy Development Agency Limited & Ors.
- Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri Manish Chandra, IREDA

Record of Proceedings

Member Sh. P.K. Singh didn't participate in the proceedings.

Learned counsel for the Petitioner submitted that the present Petition had been filed for the adoption of usage charges for the 1000 MW Solar Photovoltaic (PV) Power Station (Tranche-III) connected with the Inter-State Transmission System selected through a competitive bidding process under Central Power Sector Undertaking (CPSU) Scheme Phase-II dated 5.3.2019 as per the Standard Bidding Guidelines dated 3.8.2017. Learned counsel further submitted that the Petitioner has already entered into Power Usage Agreements at the usage charges of Rs.2.45/kWh with the distribution companies of Telangana, West Bengal, and Punjab, and their respective State Commissions have also approved the procurement subject to the adoption of tariff by this Commission.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission ordered as under:
 - (a) Admit. Issue notice to Respondents and
 - (b) Respondents are to file their respective replies within a week after serving a copy of the same to the Petitioner, who may file their rejoinder, if any, within a week thereafter.

3. The Petition will be listed for hearing on **5.6.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)